

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT**

THE HONOURABLE MR. JUSTICE EASWARAN S.

Thursday, the 6th day of August 2026 / 15th Sravana, 1948

EL.PET. NO. 1 OF 2026(FILING NO.)

PETITIONER:

**ADV.MATHEW KUNNAPPALLY, S/O ANTONY K.D, KUNNAPPALLY HOUSE, KEEZHUR
P.O, IRITTY, KANNUR-670703.**

**BY M/S.ADVS.T.KRISHNANUNNI (SR.), VINOD RAVINDRANATH, MEENA.A.,
M.R.MINI, ANISH ANTONY ANATHAZHATH, THAREEQ ANVER K., NIVEDHITHA PREM.V,
ANANTHAKRISHNAN A. KARTHA, MARIYA JOSEPH, AMEERA JOJO, STEPHEN V THOMAS.**

RESPONDENTS:

- 1. ADV.SAJEEV JOSEPH, S/O.JOSEPH, AGED 53 YEARS, ANANDA BHAVAN HOUSE,
ULICKAL P.O, VAYATHUR, KANNUR- 670705.**
- 2. SREENATH PATHMANABAN, S/O PADMANABHAN.P, AGED 34 YEARS, PULLAYAKKODI
HOUSE, MUYIPRA, ERUVESY, KANNUR-670632.**
- 3. P.V.JOSEPH PARIKKAPPALLIL, S/O VARKEY, AGED 59 YEARS, PARIKKAPPALLIL
HOUSE, ULICKAL P.O., VAYATHUR, KANNUR-670705.**
- 4. M.J.MATHEW, S/O JOSEPH MUTTUCHIRA, AGED 61 YEARS, MUTTUCHIRA SAINT
MARYS JUBILEE BHAVAN, ROOM NO.7, P.O KANHIRANGAD, KUTTIYERI,
KANNUR-670142.**
- 5. AMAL.K.T, S/O THOMAS, AGED 27 YEARS, KANIYAMPADICKAL, ETTUPARA,
NELLIKKUTTY P.O, KANNUR-670632.**

**This Unnumbered Election petition(Filing No.1/2026) having come up
for orders on 06.08.2026, the court on the same day passed the following:**

ORDER

**Objection of the registry is overruled vide separate order passed
today(6.8.2026).**

Registry to number the Election Petition.

List on 10.8.2026.

Sd/- EASWARAN S. JUDGE